

### Sale of Fake Beedies and Cigarettes

1101. SHRI R. P. YADAV: Will the Minister of INDUSTRY be pleased to state:

(a) whether fake beedies and cigarettes are being sold in various markets of the country; and

(b) if so, the steps taken by Government to stop selling such beedies and cigarettes and details of action taken against the offenders?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) No specific case of marketing of fake cigarettes has been brought to the notice of the Government. Representations from bidi manufacturers and their associations have been received stating that bidis with imitation labels of brand holders are being sold in various markets of the country.

(b) If a brand name is imitated or infringed, it is for the owner of the registered brand name to take appropriate legal action. The Central Excise authorities are also keeping a watch to ensure that unbranded bidis, on which there is a concessional excise levy, do not pass into consumption after being labelled with a brand name without payment of appropriate Central Excise duty.

### Manufacture of colour Television Sets

1102. SHRI CHANDRABHAN ATHARE PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether Government have decided to encourage manufacture of coloured Television sets indigenously;

(b) if so, what steps are being taken to ensure standardisation and quality control in the manufacture of coloured T.V. sets; and

(c) how much time it will take to have Indian made coloured T.V. sets at reasonable prices in the country?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) to (c). Government has set up a Working Group to formulate strategy for introduction of colour T.V. in the country and for production of colour T.V. receivers, components and parts together with investment implications. The Working Group is yet to submit its report.

### Ex-Servicemen provided Jobs

1103. PROF. NARAIN CHAND PARASHAR: Will the Minister of DEFENCE be pleased to state:

(a) the number of ex-servicemen who have been provided jobs by the Directorate of Resettlement and Rehabilitation, Government of India, year-wise for the last three years;

(b) the number of ex-servicemen who stand registered with the Directorate at the beginning of the each one of the previous three financial years i.e. 1-4-1978, 1-4-1979 and 1-4-1980;

(c) the break up, State-wise, for those who have been provided jobs as per (a) above, year-wise; and

(d) whether the Directorate propose to set up its Regional Office at the State Capitals to be within easy reach of poor ex-servicemen?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) The number of ex-servicemen including officers and disabled ex-servicemen who were provided jobs through the Directorate General Resettlement during the last 3 calendar years is as under:—

1977	—	3590
1978	—	3413
1979	—	3084

(b) The number of ex-servicemen including officers and war disabled ex-servicemen who stood registered with